CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 05/SM/2025 (Suo-Motu)

Coram: Shri Jishnu Barua, Chairperson Shri Ramesh Babu. V, Member Shri Harish Dudani, Member Shri. Ravinder Singh Dhillon, Member

Date of Order: 11.04.2025

IN THE MATTER OF

Extension of Order dated 02.08.2024 in Petition No. 5/SM/2024

ORDER

The Commission has issued the levellised generic tariff for renewable energy technologies for the first year of the control period i.e. from 01.07.2024 to 31.03.2025 under Regulation 8 of the Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2024 vide Order dated 02.08.2024 in Petition No. 5/SM/2024.

- 2. The Commission has initiated the process of determination of levellised generic tariff for renewable energy technologies for the second year of the control period, i.e., FY 2025-26. The RE Tariff Order for FY 2025-26 will be issued after completing the due regulatory process procedures, which will take some more time.
- 3. In view of the above, the Order dated 02.08.2024 in Petition No. 5/SM/2024 shall continue to be in force till 30th June 2025 or until further Orders, whichever is earlier.
- 4. Petition No. 05/SM/2025 is disposed of in terms of the above.

Sd/- Sd/- Sd/- Sd/- Sd/Ravinder Singh Dhillon Harish Dudani Ramesh Babu. V Jishnu Barua
Member Member Member Chairperson

